

Form 1									
List of cases e-filed during the month of December, 2021									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registrati on	Date of e- filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 List of cases in which e-Payment of Court fees was made during the month of December, 2021							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		LUDHIANA	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
	Sh. Jagjeet Singh, Civil Judge (Jr. Div), SAS Nagar	SAS Nagar	CS/931/2021	State Bank of India Vs Kuldeep Singh	Sh. Brij Mohan	09.11.2021	08.11.2021
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3							
List of cases in which Electronic Service of Process has taken place during the month of December, 2021							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
	Ms. Monika Goyal, ADJ	Ludhiana	Comm.suit/27/2021	Abhinav Shukla vs Ultratech	Adv. Atitya Jain	44533	44547
	Ms. Monika Goyal, ADJ	Ludhiana	CS/5482/2021	Taljinder Singh vs Super Cassettes	Adv. Rahul Rajput	44539	44545
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4						
List of total no. of cases randomly allocated during the month of December, 2021						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
	Civil Judge(Senior Division) Barnala	<b>Barnala</b>	Sh. Vineet Kumar Narang, CJSD Barnala	Court No.3	CS	4
		<b>Bathinda</b>	Nil	Nil	Nil	Nil
		<b>Faridkot</b>	Nil	Nil	Nil	Nil
		<b>Fatehgarh Sahib</b>	Nil	Nil	Nil	Nil
		<b>Fazilka</b>	Nil	Nil	Nil	Nil
		<b>Ferozepur</b>	Nil	Nil	Nil	Nil
		<b>Gurdaspur</b>	Nil	Nil	Nil	Nil
		<b>Hoshiarpur</b>	Nil	Nil	Nil	Nil
		<b>Jalandhar</b>	Nil	Nil	Nil	Nil
		<b>Kapurthala</b>	Nil	Nil	Nil	Nil
		<b>Ludhiana</b>	Nil	Nil	Nil	Nil
		<b>Mansa</b>	Nil	Nil	Nil	Nil
		<b>Moga</b>	Nil	Nil	Nil	Nil
		<b>Pathankot</b>	Nil	Nil	Nil	Nil
	AD&SJ	PATIALA	SH HARI SINGH GREWAL AD&SJ	13	ARBITRATION	15
	AD&SJ	PATIALA	SH HARI SINGH GREWAL AD&SJ	13	EXECUTION	1
		<b>Rupnagar</b>	Nil	Nil	Nil	Nil
		<b>SAS Nagar</b>	Nil	Nil	Nil	Nil
		<b>Sangrur</b>	Nil	Nil	Nil	Nil
		<b>SBS Nagar</b>	Nil	Nil	Nil	Nil
		<b>Sri Muktsar Sahib</b>	Nil	Nil	Nil	Nil
		<b>Tarn Taran</b>	Nil	Nil	Nil	Nil
	ADJ	<b>Chandigarh</b>	Ms.Anshu Shukla	31	ARB	4
	ADJ	<b>Chandigarh</b>	Ms.Anshu Shukla	31	EXE	1
	ADJ	<b>Chandigarh</b>	Ms.Anshu Shukla	31	CS	1
	ADJ	<b>Chandigarh</b>	Sh.Narender	16	ARB	1
	ADJ	<b>Chandigarh</b>	Sh.Rajneesh	21	0	0
	ADJ	<b>Chandigarh</b>	Sh.Jagdeep Sood	22	0	0
	JMIC	<b>Chandigarh</b>	Sh.Bharat	10	0	0

Form 5 List of cases in which Case Management Hearing was held during the month of December, 2021							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
	Ms.Anshu Shukla,ADJ	Chandigarh	833/2021	Sutlej Construction Vs. Punjab Mandi Board	Sh. Naresh S. Rana	06-12-2021	06-12-2021
	Ms.Anshu Shukla,ADJ	Chandigarh	834/2021	G R Infra Projects Ltd Vs. Governor of the State of Punjab	Sh. Amandeep Singh	06-12-2021	06-12-2021
	Ms.Anshu Shukla,ADJ	Chandigarh	888/2021	The Pb State Cooperative Supply Vs. Baba Nanak Rice	Sh. Rajesh K Sharma	20-12-2021	20-12-2021
	Ms.Anshu Shukla,ADJ	Chandigarh	891/2021	Kotkapura Muktsar Tollways P Ltd Vs State of Pb	Sh. Harminder Singh	22-12-2021	22-12-2021
	Ms.Anshu Shukla,ADJ	Chandigarh	09/2021	Gopal Sweets P Ltd Vs. Devender Singh and Sons	Sh. Yogesh Mittal	23-12-2021	23-12-2021
	Ms.Anshu Shukla,ADJ	Chandigarh	640/2021	Welkin India Acting Vs. Punjab Mandi Board	Sh. Nikhil Handa	07-12-2021	07-12-2021
	Sh.Narender,ADJ	Chandigarh	492/2021	PB State Coop Supply Vs Kailas Engg	J R Sayal	19.03.2021	15-12-2021

Form 6 Contested Commercial cases disposed during the month of December, 2021													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		FATEHGARH SAHIB	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Ms. Harsimranjit Singh, CJJD	Ludhiana	CS/230/2019	M/S Patient Services Centre Vs M/s C.M.C. Hospital	Adv. M.P. Vasudev (for Petitioner) & Adv. Ravison Mattu (for Defendant)	1/10/2019	NO	12/11/2021	1066	DAW/Settled	N/A	N/A	7 Rule 1
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Ms. Anshu Shukla ADJ	Chandigarh	992/2017	M/s Health Biotech Limited Vs M/s Kiran Impex	Sh. Ram Bhatia	02-12-2017	no	07-12-2021	1466	Contested	nil	nil	34